



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 18.07.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 30/15	TP 74/16	Hearing	397/ 398	Chandrashekar Narendra Kumar Vs Medcorre Diagnostics & Research Centre Pvt. Ltd. & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
8	S.V. DESAI 9845065608	Petitioner	
	Sandesh 9743969871	Respondent	

Counsel for petitioner is present. He requested time to file two more sets of copies. PCS for R-2 is also present. Time granted as a last chance. No further adjournment will be given for filing objections.

List it on 21.08.2017.


MEMBER (J)


MEMBER (T)